

## HIGH COURT OF SIKKIM GANGTOK

No.:.63../ESTT./HCS

Date: -. 13.12.2024

## $\underline{N}-\underline{O}-\underline{T}-\underline{I}-\underline{C}-\underline{E}$

In pursuance to the Abridged Advertisement Notice No.52/ESTT./HCS dated 25.10.2024, the following candidate in order of merit as against the 01(one) vacant post of Law Clerk-cum-Legal Research Assistant has been selected for appointment in the Establishment of High Court of Sikkim on the basis of viva-voce examination/screening test conducted by the High Court of Sikkim.

S1. No.	Name of candidate
01	Ms. Tanushree Thapa

By Order,

Sd/-REGISTRAR